

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 91 (ND)/2012

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017**

**NAME OF THE COMPANY: Mr. Kapil Shirma Vs. M/s Caliper Comn Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

| <b>S.NO.</b> | <b>NAME</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

For the Petitioner(s): Mr. Sanyat Lodha, Advocate

For the Respondent(s): Ms. Ankita Patnaik, Advocate

**ORDER**

A request for adjournment is being made by the Ld. Counsel for the Petitioner, he prays for a pass-over which is not possible in view of the heavy Board.

The matter is adjourned to 19<sup>th</sup> April, 2018. ✓

- s-d-1

**(S. K. Mohapatra)**  
**Member (T)**

- s-d-1

**(Ina Malhotra)**  
**Member (J)**